

**Information Note to the Press (Press Release No. 45/2024)**

For Immediate Release


**Telecom Regulatory Authority of India**

**Extension of last date to receive comments/ counter comments on the TRAI's  
Consultation Paper on the 'Framework for Service Authorisations to be Granted  
Under the Telecommunications Act, 2023**

**New Delhi, 1<sup>st</sup> August 2024** — The Telecom Regulatory Authority of India (TRAI) has released a Consultation Paper on the '**Framework for Service Authorisations to be Granted Under the Telecommunications Act, 2023**' on 11.07.2024. The last date for receiving written comments on the issues raised in the Consultation Paper from stakeholders was fixed as 01.08.2024 and for counter comments as 08.08.2024.

2. Keeping in view the requests of various stakeholders for an extension of time for submission of comments, it has been decided to extend the last date for submission of written comments and counter comments up to 08.08.2024 and 16.08.2024 respectively.

3. The Comments/ Counter Comments may be sent, preferably in electronic form, at [advmn@trai.gov.in](mailto:advmn@trai.gov.in). For any clarification/information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at telephone number +91-11-20907758.

  
(Atul Kumar Chaudhary) 01/8/24  
Secretary, TRAI